[Translation]

# Introduction of direct fast trains from Kanpur to major cities of the country

Written Answers

4628. SHRI NARESH CHANDRA CHATURVEDI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether no direct fast train is operating from Kanpur, the biggest industrial City of India, to Delhi, Calcutta, Madras, Bombay and Hyderabad due to which public have to face great difficulties; and
- (b) if so, whether Government propose to introduce direct passenger trains from Kanpur to major cities of the country in near future?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) Yes, Sir.

(c) No, Sir.

[English]

# Appointment of school teachers in A & N Islands

4629. SHRI MANORANJAN

BHAKTA: Will the Minister of EDUCA
TION be pleased to state:

- (a) whether it is a fact that schools running in Islands are heavily under-staffed and the interests of the students are jeopardised, if, so, what action Government contemplates to take;
- (b) whether it is a fact that A & N Administration have sent a proposal seeking sanction from the Ministry of Education for appointment of teachers;
- (c) if so, what action has been taken; and.
- (d) the number of teachers in different categories sought for sanction?

THE MINISTER OF EDUCATION (SHRI K.C. PANT): (a) Information is

being collected and will be laid on the Table of the Sabha.

(b) to (d). Proposals received from A & N Administration for creation of various posts in schools, in relaxation of ban orders, are presently under process in consultation with A&N Administration. No final decision has yet been arrived at,

## Conversion of Nadiad-Himmatnagar line into B G.

4630. SHRI RANJIT SINGH GAEKWAD: Will the Minister of RAILWAYS be pleased to state:

- (a) whether conversion of Nadiad-Himmatnagar metre gauge line into broad gauge is delayed due to inadequate allocation of funds; and
  - (b) if so, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) There is no proposal for conversion of Nadiad-Himmatnagar M.G. line into B.G.

(b) Does not arise.

### Functions of "Indian Council of Historical Research"

- 4631. SHRI A.J.V.B. MAHESWARA RAO: Will the Minister of EDUCATION be pleased to state:
- (a) the functions of Indian Council of Historical Research and who are represented on this Council;
- (b) whether it is a fact that one of the jobs of this Committee is to arrange translation of some important history Books for the benefit of students in India/people of literary tastes;
- (c) if so, languages from which translation have been made available by the Council in Regional languages besides English; and
- (d) the funds made available to it during Sixth Plan and the provisions made in Seventh Plan?

THE MINISTER OF EDUCATION (SHRI K.C. PANT): (a) The Indian Council of Historical Research has been set up mainly to promote the objectives of scientific writing of history, to sponsor historical research programmes and to inculcate an informed appreciation of the country's national and cultural heritage. The Council consists of the following Members:

- —An eminent historian nominated by the Government of India as Chairman of the Council;
- -Eighteen historians nominated by the Govt, of India:
- -Representative of the UGC;
- -Director-General of Archaeology;
- -Director, National Archives;
- —Four persons to represent Government, nominated by the Government of India to include one representative each of the Ministry of Education, the Department of Culture and the Ministry of Finance; and

#### -Member-Secretary.

- (b) and (c). Under its Scheme of Production of Core Books, 59 books in History have been published in various Indian languages viz. Bengali, Hindi, Gujarati, Kannada, Marathi, Malayalam, Tamil and Urdu.
- (d) A sum of Rs. 97.88 lakhs was released to the Council for implementation of the Plan Schemes during the Sixth Planperiod. A tentative allocation of Rs. 210 lakhs has been suggested for the Seventh Plan.

#### Unauthorised alarm chain pulling on trains

- 4632. SHRI SRIBALLAV PANI-GRAHI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government are aware that unauthorised alarm chain pulling on

different trains is increasing by becoming a nuisance;

- (b) whether Government are aconsidering to do away with the alarm chain pulling apparatus and introduce any other system instead for stopping the train under emergent and pressing circumstances; and
- (c) if so, the details of such proposed system?

THE MINISTER FOR RAILWAYS (SHRI BANSI LAL): (a) The incidence of alarm chain pulling has steadily come down during the past five years.

- (b) No, Sir. However, on certain selected trains where alarm chain pulling is chronic the apparatus is blanked off temporarily except in ladies and postal compartments.
  - (c) Does not arise.

### Rehabilitation of displaced persons on Railway land

- 4633. SHRI C.P. THAKUR: Will the Minister of RAILWAYS be pleased to state:
- (a) Whether due to erosion caused by the river Ganges many inhabitants of Nakta Diara in Bihar left that area and settled on a small piece of land in Patna which is under the custody of North Eastern Railway;
- (b) whether Government of Bihar and the affected persons have been requesting the Ministry of Railways to settle the issue of land with the displaced persons; and
- (c) if so, the reaction of Government thereto?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) Yes, Sir. It is a fact that due to erosion caused by the river Ganga around 150 persons, originally the inhabitants of Nakta Diara village, shifted to and are squatting on North-Eastern Railway land at Dighaghat near Patna.